NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1008/(MAH)/2017

CORAM:

Present SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Zeal Investment & Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNAT	ION	SIGNATURE	
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COMMON ORDER

C.S.P. No. 1004/230-232/NCLT/MB/MAH/2017 C.S.P. No. 1008/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. He represented that the matter be kept on 12.01.2018.

3. Hence the matter is posted to **12.01.2018**.

Sd/-

08.12.2017 _{Aah}

BHASKARA PANTULA MOHAN Member (Judicial)